

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

RSA No. 6428 of 2018 (O&M)

Ramesh Rani

Vs

Jaspal & Ors.

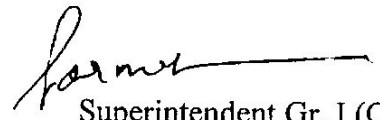
To,

Respondent No. 16

Neelam w/o Satbir r/o near Lahori Gate,  
Gali Bharayian Wali, Jalokhana Back Side,  
Kapurthala, Punjab.

Whereas it is proved to the satisfaction of this court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued against him to appear in this Court on 10.09.2019 personally or through some one authorized by law to act for him or an Advocate of this Court to defend the above noted case failing which it will be heard and decided in his absence.

Given under my hand and the seal of this Court on 13<sup>th</sup> May, 2019.



Superintendent Gr. I (Civil-II)

Punjab and Haryana High Court,  
Chandigarh

Payal  
13/5/19